GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO - 4187 ANSWERED ON - 27/03/2023

Awards to Teachers of 33 Sainik Schools

4187. SHRI S. MUNISWAMY:

Will the Minister of *Education* be pleased to state:

(a) whether the Government is aware that few of the most accomplished individuals in almost all the domains hail from the 33 Sainik Schools;

(b) whether the Government proposes to have dedicated awards for the past and current teachers of these Sainik Schools;

(c) whether the Ministry of Education coordinates with the Ministry of Defence and takes the feedback from all these Sainik Schools and honors the unsung heroes who have molded few of the best citizens; and

(d) for a better understanding of the contribution of these unsung teachers whether the Ministry further coordinates with the office of the Vice-President of India who himself is an alumnus of a Sainik School apart from few other law makers, highly decorated soldiers, entrepreneurs, artists, lawyers and civil servants amongst other alumnus of Sainik Schools?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a) Yes, Sir. The Government is aware of the importance of Sainik Schools who have truly created nation builders and illustrious leaders.

(b) As per the information received from Ministry of Defence, Sainik Schools recognize its teachers who are instrumental in shaping the future of their students. Towards this, a proposal to give a special award to the eligible and best amongst all the current teachers of Sainik Schools, is under consideration of Sainik Schools Society.

(c) to (d) As per the extant guidelines for National Awards to Teachers, all States/UTs/Organisations send the list of shortlisted candidates subject to the prescribed maximum number to Independent Jury at National Level. Sainik School Society after conducting their internal selection process, nominates one candidate for consideration by the Independent Jury at National Level. The Independent Jury at National Level as constituted by the Hon'ble Education Minister, Government of India reviews the list of candidates received from the States/UTs/Organisations and recommends names of the best candidates based on their performance. There is no quota fixed for any of the States/UTs/Organisation at National Level.